

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)**

**NOTIFICATION**

Dated: Guwahati, the 24.02.2023

**NO.HC.XI-09/2022/65/RC:** In partial modification of this Registry's Notification No. HC.XI-09/2022/50/RC, dated 20.02.2023, the Hon'ble Gauhati High Court has been pleased to declare 05.08.2023 (1<sup>st</sup> Saturday) as a Court working day in lieu of 18.03.2023 (3<sup>rd</sup> Saturday) in respect of the Kohima Bench.

By order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

Memo No.HC.XI-09/2022/66-78/RC Dated, Guwahati, the 24.02.2023

**Copy to:**

1. The Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Establishment) Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima for information and necessary action.
4. The Joint Registrar, ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
5. The Deputy Registrar, ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Asstt. Registrar, ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
10. The AO(J), ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
11. The Court Officer (I/II), Gauhati High Court, Guwahati.
12. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

R. A. Tapadar  
24.02.23  
**REGISTRAR (JUDICIAL)**

(2/2102)